



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section  | Name of the Parties M/s. / Mr.                                 |
|----------------------|----------|---------|----------|--|
| CP 20/14             | TP 56/16 | Hearing | 397/ 398 | Manjunatha Dasap-pa & Anr. Vs. Transglobal Power Ltd. & 4 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER                        | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|---|------------------------|---|
|         | NISHANTH S KADUR<br>For Keystone Partners<br>8280200701 | Respondents            |    |
|         | ANUSHA CHATRA<br>For Anuslaw Partners<br>9740000135     | Petitioner             |  |

Counsel for petitioner is present. She requested time to file rejoinder  
Time granted as a last chance and no further adjournment will be given.  
List it on 22.08.2017.

  
MEMBER (J)

  
MEMBER (T)